

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 304 of 2013

Dated : 11th August, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

EMCO Energy Ltd. ... Appellant(s)

Versus

**Maharashtra State Electricity Regulatory
Commission ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee**

**Counsel for the Respondent (s): Ms. Deepa Chawan
Ms. Ramni Taneja
Mr. N. Shah for R-2
Mr. M.Y. Deshmukh for MSETCL**

ORDER

As agreed by the learned counsel for the parties, post the matter for
hearing on **26.08.2014 at 4.00 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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